

Statement-IV*Ex-Storage point price as on 01.05.2000*

	(Rs./SU)
MS-AKI-84	15399.01
MS-AKI-84 (0.05% Sulphur)	15479.01
HSD	9634.60
HSD (0.05% Sulphur)	10034.17
SKO (Domestic)	4501.40
LPG (Packed Domestic)	10845.55
ATF (Other than inttl. Airlines)	12759.32

NOTE : Ex-storage point prices are exclusive of duty freight & local levies.

New petrol pumps in Uttar Pradesh

4970. PROF. M. M.AGARWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of new petrol pumps allotted in the State of Uttar Pradesh during last three years and proposed to be set up during the years 2000-2001 and 2001-2002, district-wise/location-wise;

(b) the details of criteria and norms fixed by Government in this regard;

(c) the effective measures being taken by Government in this direction;

(d) the details of places for which advertisements have been given in the various news papers, location- wise; and

(e) the time by which LPG/Petrol/Diesel agencies are likely to be provided at the above places?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (c) As per the existing policy, dealership / distributorships are set up at different locations meeting Oil Industry viability norms. Locations found economically viable are included in the Marketing Plan and advertised by the Oil Companies from time to time for selection of dealers/distributors through the Dealer Selection Boards.

During the last three years Oil Companies have allotted 22 retail outlet dealerships in Uttar Pradesh.

(d) and (e) Oil Companies have issued advertisement for 359 retail outlet dealerships and 477 LPG distributorships in Uttar Pradesh which are pending for allotment. The Dealer Selection Boards have recently been dissolved. It generally takes about 6-12 months for commissioning of the dealership/ distributorship from the date of interview.

LPG dealerships in Uttar Pradesh

4971. PROF. M. M. AG ARWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total number of applications received by government for LPG dealership from the State of Uttar Pradesh during the years 1998-1999 and 1999-2000 and as well as during the current year;

(b) the necessary action taken thereon; and

(c) the time by which (he above applications are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (c) During the years 1998-99 and 1999-2000 Oil Companies had issued advertisements for 466 LPG distributorships in Uttar Pradesh.

As the functioning of the Dealer Selection Boards was kept in abeyance since April, 1999, interview for some of the locations could not be held. The Dealer Selection Boards have since been dissolved. Selection for the locations already advertised and pending for selection will commence on reconstitution of the Dealer Selection Boards.

Joint venture of IOC and ELF

4972. SHRI SATISH PRADHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Indian Oil Corporation and French Oil Company ELF propose to carry out joint research and development activities in India;

(b) whether the two oil companies also propose to market fuel and diesel additives;